

BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

FORTY-EIGHTH REPORT

(Presented on 09.04.2003)

The Business Advisory Committee held a sitting on Tuesday the 8th April, 2003.

2. The Committee recommend that the discussion and voting on Demands for Grants (Railways) for 2003-2004 may be taken up on Monday, the 21st April, 2003 and may be concluded on the same day.

3. The Committee also recommend that the discussion and voting on Demands for Grants (General) for 2003-2004 in respect of the following Ministries may be taken up in the following order:-

- | | | |
|-------|--|------|
| (i) | Labour
be taken up on Tuesday, | May |
| (ii) | External Affairs
22 nd , Wednesday, the 23 rd | the |
| (iii) | Defence
Thursday, the 24 th April, | and |
| (iv) | Youth Affairs and Sports | 2003 |

4. The Committee further recommend that all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants in respect of Budget (General) for 2003-2004 may be put to vote at 12 noon on Friday, the 25th April, 2003.

5. The Committee also recommend the allocation of time to the following items of business as shown against each: -

(1) The Finance Bill, 2003.
Friday, the 25th, Monday,

(Consideration and passing)

the 28th and Tuesday, the 2

(2) The Electricity Bill, 2001.
4 hours

(Consideration and passing)

(3) The Delhi High Court (Amendment)
1 hour

Bill, 2003.

(Consideration and passing)

MANOHAR JOSHI
Chairman Business Advisory Committee

NEW DELHI;
April 8, 2003

Chaitra 18, 1925 (Saka)